

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 70  
TO BE ANSWERED ON DECEMBER 04, 2023**

**HOUSING SCHEMES IN URBAN AREAS**

**NO. 70. SHRI A. A. RAHIM:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) the number of people who do not have houses in urban areas, State-wise;
- (b) the number out of this which belong to the SC and ST communities, respectively;
- (c) the number of them that belong to the Christian and Muslim communities and the number of them belonging to economically backward among forward castes;
- (d) the States which are implementing housing schemes with the inclusion of PMAY and the contribution of States in these projects; and
- (e) whether PMAY is directed to be branded in these schemes and whether there is any direction to cut the central allocation for projects that do not do so?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) to (c) As per Census 2011, State/Union Territory (UT)-wise details of urban houseless population and houseless population under Scheduled Caste (SC) and Scheduled Tribe (ST) categories in urban areas are given at Annexure.

(d) & (e) 'Land' and 'Colonization' are State subjects. Schemes related to housing for urban poor in their respective areas are implemented by States/UTs. However, the Ministry of Housing and Urban Affairs is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) 'Housing for All' Mission since 25.06.2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries across the country.

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The scheme has four verticals namely, Beneficiary-led individual house construction/enhancements (BLC), Affordable Housing in Partnership (AHP), “In-Situ” Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Identification of eligible beneficiaries and implementation of projects under PMAY-U is the responsibilities of State/UT Governments concerned. All State/UT Governments prepare project proposals as per demand in consonance with scheme guidelines of PMAY-U. The project proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) of respective States/UTs before consideration by Central Sanctioning & Monitoring Committee (CSMC) for sanctioning Central assistance.

Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh per house under ISSR, ₹1.5 lakh per house for AHP and BLC verticals of PMAY-U. Under CLSS vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹ 2.67 lakh per house was provided for beneficiaries of Economically Weaker Sections (EWS) and Lower Income Group (LIG) category. Apart from the Central Assistance, the remaining cost of the house as per the Detailed Project Report (DPR) is shared by States/UTs/Urban Local Bodies (ULB)/Beneficiaries. This Ministry has not prescribed any fixed amount of contribution by the State/UT Governments. PMAY-U guidelines promote convergence with other State schemes.

As per the scheme guidelines, it is mandatory for all States/UTs to ensure display of PMAY-U logo and beneficiary details on all houses constructed under the scheme and instructions have been issued from time-to time to States/UTs, to ensure compliance of the same.

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**Annexure referred in reply to RSUQ No.70 due for 04-12-2023**

<b>STATE/UT</b>	<b>TOTAL HOUSELESS POPULATION</b>	<b>HOUSELESS POPULATION UNDER SC CATEGORY</b>	<b>HOUSELESS POPULATION UNDER ST CATEGORY</b>
JAMMU & KASHMIR	10848	126	2395
HIMACHAL PRADESH	872	176	1
PUNJAB	18374	3789	0
CHANDIGARH	4133	324	0
UTTARAKHAND	5556	671	20
HARYANA	23789	4935	0
NCT OF DELHI	46724	6278	0
RAJASTHAN	73236	17807	5373
UTTAR PRADESH	180929	31584	1435
BIHAR	12591	2234	264
SIKKIM	32	0	3
ARUNACHAL PRADESH	313	0	95
NAGALAND	344	0	114
MANIPUR	1331	19	246
MIZORAM	104	0	101
TRIPURA	1352	240	176
MEGHALAYA	177	0	84
ASSAM	2527	191	64
WEST BENGAL	104967	5806	1075
JHARKHAND	6967	1042	725
ODISHA	14053	2452	1767
CHHATTISGARH	6533	1048	1127
MADHYA PRADESH	66055	9766	21396
GUJARAT	84822	3061	21939
DAMAN & DIU	591	7	73
DADRA & NAGAR HAVELI	281	2	128
MAHARASHTRA	111373	7769	10530
ANDHRA PRADESH	75857	7858	5880
KARNATAKA	35473	9075	2199
GOA	1693	15	10
KERALA	7761	432	67
TAMIL NADU	37117	11593	1243
PUDUCHERRY	1508	842	0
ANDAMAN & NICOBAR ISLANDS	65	0	0
<b>Total</b>	<b>938348</b>	<b>129142</b>	<b>78530</b>